

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:4110
ANSWERED ON:18.08.2000
FDI IN FERTILIZER SECTOR
SAVSHIBHAI MAKWANA

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the quantum of Foreign Direct Investment (FDI) that has been committed to the fertilizer sector, particularly in urea sectors during the last three years;
- (b) the steps being taken by Government to attract FDI in this sector; and
- (c) the progress so far made in this direction?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. RAMAN SINGH)

(a) to (c) : During the period 1.1.97 to 31.12. 99 two proposals for Foreign Direct Investment (FDI) in the fertiliser sector amounting to Rs.1.20 crore have been approved. Vide Press Note No.2 (2000 Series) dated 11.2.2000, FDI has been permitted upto 100% on the automatic route in all sectors except a specified negative list. FDI upto 100% is permitted in the fertiliser sector on the automatic route. Actual investment is dependent upon the commercial judgement of the investor which is guided by several factors including commercial viability and investment climate. The Foreign Investment Implementation Authority (FIIA) has been set up for facilitating speedy implementation of projects and addressing the problems faced by the entrepreneurs.